

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.26/230/2023
NAME OF THE COMPANY	GVK Airport Services Pvt Ltd (Transferor Co.1) & GVK Power (Khadur Sahib) Pvt Ltd (Transferor Co.2) & GVK Sivpuri Dewas Expressway Pvt Ltd (Transferor Co.3) & Sutara Roads & Infra Ltd (Transferor Co.4) & GVK Power & Infrastructure Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: Ld. Counsel Ms. Ranjani Ramesh for the Petitioner.
Ms. Kusum Yadav, Asst., Director for the RD.
Mr. Vasantarao meshram, Asst., Director for the OL.

For filing RD final report, **matter is adjourned to 30.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)